

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

C.A. No. 546 of 1998.

Wednesday this the 8th day of April, 1998.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Jayalekshmi V.,  
Choorakkattu,  
Niranam P.O.,  
Thiruvalla.

.. Applicant

(By Advocate Shri P.C. Chacko)

Vs.

1. The Post Master General,  
Central Region,  
Ernakulam.

2. The Superintendent of  
Post Offices, Thiruvalla Division,  
Thiruvalla.

.. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC(rep), (R-1))

The application having been heard on 8th April, 1998  
the Tribunal on the same day delivered the following:

ORDER

The applicant is an aspirant for selection and appointment to the post of Extra Departmental Branch Post Master (EDBPM for short), Thottabhagam Post Office. She seeks a direction to the second respondent to consider her candidature also for the selection of EDBPM, Thottabhagam Post Office, along with candidates sponsored by the Employment Exchange and in the interview scheduled to be held on 13.4.98 or any deferred date. She has made her representation Annexure A-2 dated 27.3.98.

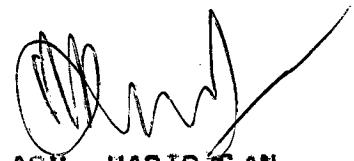
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(Signature)

2. When the application came up for hearing, learned first counsel appearing for respondent states that in view of the ruling of the Hon'ble Supreme Court in Excise Superintendent, Malkapatnam, Krishna District, Andhra Pradesh Vs. K.B.N. Visveshwara Rao (1996) 6 SCC 216, the respondents would consider the candidature of applicant also for selection and appointment to the post of EOBPM, Thottabhagam Post Office.

3. In view of what is stated above, I dispose of this application with a direction to the first respondent to consider the candidature of the applicant as valid for selection and appointment and to consider her in the interview which is scheduled to be held on 13.4.98 or any deferred date, to the post of EOBPM, Thottabhagam Post Office, though her name may not be sponsored by the Employment Exchange. No costs.

Dated, the 8th April, 1998.



A.T.V. HARI DASAN  
VICE CHAIRMAN

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List of Annexures

1. Annexure-A2: The representation dated 27.3.1998 submitted by the applicant to the 2nd respondent.

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